

National Company Law Tribunal

Allahabad Bench

CP No. 8/ND/2009

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2018

NAME OF THE COMPANY: Pawan Tiwari Vs. M/s. Ganga Sheetagah Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP NO. 8/ND/2009

Sh. Tamradhwaj Sharma, Advocate for the petitioner and Sh. Himanshu Rai, Advocate for the respondent, is present.

Learned counsel for both the parties have informed that they have received information from the Principal Bench, New Delhi, wherein it is stated that all the original documents have been sent to this Bench and details of posting the documents is given with the letter dated 20th August, 2018. Office of the Registry is directed to search all the documents within seven days & put up for listing the matter.

Dated: 17.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)